## GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:2522 ANSWERED ON:06.02.2014 DELAYS IN COMPLETION OF POWER PROJECTS Singh Shri Ganesh

## Will the Minister of POWER be pleased to state:

- (a) whether a number of power projects are running behind the schedule;
- (b) if so, the details of such power projects in different States of the country including Madhya Pradesh, State, Sector and plant-wise;
- (c) the amount spent on these projects till date along with the reasons therefor, State, Sector and plant-wise; and
- (d) the steps being taken by the Government to complete these projects, State, Sector and plant-wise?

## **Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER ( SHRI JYOTIRADITYA M. SCINDIA )

- (a) to (c): There are 83 thermal and 37 hydro under construction projects which are running behind schedule. The State, Sector and plant-wise details of these thermal and hydro projects in the country including Madhya Pradesh, along with time over run, amount spent and reasons for delay are given at Annex-I and Annex-II, respectively.
- (d): Several steps have been initiated by the Government to complete these projects in timely manner. These, inter-alia, include:-
- (i) Monitoring by Central Electricity Authority (CEA) of the power projects in pursuance of section 73 (f) of Electricity Act, 2003. The progress of each project is monitored continuously through frequent site visits, interaction with the developers and critical study of monthly progress reports.
- (ii) A Power Project Monitoring Panel (PPMP) has been set up by the Ministry of Power to independently follow up and monitor the progress of the hydro/thermal power projects.
- (iii) Regular review meetings are taken by Chairperson, CEA with equipment suppliers, state utilities/ CPSUs/ Project developers etc. to sort out critical issues.
- (iv) Reviews of progress of projects are also done by Secretary (Power) for timely completion of projects.